

BENCH-I

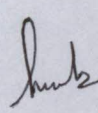
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.438/KB/32017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

| Name of the Company | | CESC Infrastructure Limited & Ors. | |
|---------------------|--|------------------------------------|---------------------|
| Under Section | | 230-232 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

- | | | | |
|----|-------------------------------------|----------------------|--|
| 1. | Mr. S. N. Mookherjee, Snr. Advocate | } For the Applicants |  23/10/17 |
| 2. | Mr. D. N. Sharma, Advocate | | |
| 3. | Mr. Aniket Agarwal, Advocate | | |
| 4. | Ms. Rucha Saha, Advocate | | |

ORDER

Ld. Counsel for the petitioners are present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)